



2026:AHC:16478-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 5062 of 2003

Kalu @ Devendra

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Sunil Vashisth
Counsel for Respondent(s)	:	Govt. Advocate

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 11.11.2025, the sole appellant namely, Kalu @ Devendra, has reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith copy of this order to the court concerned.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026
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